Cases of human rights violation by police

 $\dagger 3809.$ SHRI SHANTA KUMAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of human rights violation by police, registered during the year 2010-11; and
 - (b) the State-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) The State-wise number of cases about alleged police atrocities registered by National Human Rights Commission during 2010-11 are given in the Statement (See below).

State-wise number of cases of Human Rights Violation by Police

SI.	States/UTs	Number of Cases Registered during 2010-11
1	2	3
1.	Andhra Pradesh	294
2.	Arunachal Pradesh	14
3.	Assam	129
4.	Bihar	928
5.	Goa	22
6.	Gujarat	353
7.	Haryana	1289
8.	Himachal Pradesh	33
9.	Jammu and Kashmir	70
10.	Karnataka	184
11.	Kerala	107
12.	Madhya Pradesh	652
13.	Maharashtra	513
14.	Manipur	30

†Original notice of the question was received in Hindi.

1	2	3
15.	Meghalaya	15
16.	Mizoram	6
17.	Nagaland	3
18.	Orissa	303
19.	Punjab	365
20.	Rajasthan	951
21.	Sikkim	0
22.	Tamil Nadu	465
23.	Tripura	9
24.	Uttar Pradesh	18990
25.	West Bengal	283
26.	Andaman and Nicobar Islands	2
27.	Chandigarh	50
28.	Dadra and Nagar Haveli	3
29.	Daman and Diu	5
30.	Delhi	1841
31.	Lakshadweep	0
32.	Puducherry	15
33.	Chhattisgarh	132
34.	Jharkhand	520
35.	Uttarakhand	590
	Total	29166

Visa on Arrival facility to attract tourists

3810. SHRI NAND KUMAR SAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether to attract more foreign tourists to India, Government has launched a scheme of Visa on Arrival for citizens of some selected countries;